

MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 24/AM14
SCHEDULED TO BE HELD ON 11.09.2013
(HELD ON 16.09.2013)
UNDER CHAIRMANSHIP OF
DR. L.B. SINGHAL, ADDITIONAL DGFT

Meeting No. 24/87-NC-7/2013 of NORMS COMMITTEE (NC-7) dealing with 'Chapter 39 and 40 of ITC (HS) Code' scheduled to be held on 11.09.2013 (held on 16.09.2013) under the Chairmanship of Dr. L.B. Singhal, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri A.K. Agarwal, Addl. Industrial Adviser, D/o C&PC
- 2) Shri Nand Lal, Senior Development Officer, DIPP
- 3) Shri S.K. Panigrahi, EO

2. Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures:

MANUAL CASES

Case No. A-107	AKZO NOBEL INDIA LTD. (FORMERLY	HO F. No. 01/87/162/00058/AM14/DES-VII	Status:
----------------	---------------------------------	--	---------

16.09.2013

0310221068 dated 27.08.2003

03/24/040/00085/AM04

Request: Fixation of norms for the export product “Nitrocellulose damped with IPA”.

Decision: A D/L No. 46011/67/2013-PC.II dated 06.09.2013 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.

Deferred for four weeks.

Case No. A-110	AKZO NOBEL INDIA LTD. (FORMERLY KNOWN AS ICI INDIA LTD.)	HQ F. No. 01/87/162/00061/AM14/DES-VII	Status: Deferred
NC No.: 24/AM14 Dated: 16.09.2013	Adv. Lic. No. 0310198236 dated 28.04.2003	RLA F. No. 03/24/040/00010/AM04	

Request: Fixation of norms for the export product “Nitrocellulose damped with ATBC”.

Decision: A D/L No. 46011/67/2013-PC.II dated 06.09.2013 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.

Deferred for four weeks.

Case No. A-111	AKZO NOBEL INDIA LTD. (FORMERLY KNOWN AS ICI INDIA LTD.)	HQ F. No. 01/87/162/00062/AM14/DES-VII	Status: Deferred
NC No.: 24/AM14 Dated: 16.09.2013	Adv. Lic. No. 0310086853 dated 01.06.2001	RLA F. No. 03/24/040/00165/AM02	

Request: **Fixation of norms for the export product “Industrial Nitrocellulose containing 20% Dibutyl Phthalate”.**

Decision: A D/L No. 46011/67/2013-PC.II dated 06.09.2013 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.

Deferred for four weeks.

Case No. A-112	AKZO NOBEL INDIA LTD. (FORMERLY KNOWN AS ICI INDIA LTD.)	HQ F. No. 01/87/162/00063/AM14/DES-VII	Status: Deferred
NC No.: 24/AM14 Dated: 16.09.2013	Adv. Lic. No. 0310086851 dated 01.06.2001	RLA F. No. 03/24/040/00092/AM02	

Request: **Fixation of norms for the export product “Nitrocellulose damped with 19.5% Acetyl Tri-Butyl Citrate (ATBC)”.**

Decision: A D/L No. 46011/67/2013-PC.II dated 06.09.2013 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.

Deferred for four weeks.

Case No. A-113	AKZO NOBEL INDIA LTD. (FORMERLY KNOWN AS ICI INDIA LTD.)	HQ F. No. 01/87/162/00064/AM14/DES-VII	Status: Deferred
NC No.: 24/AM14 Dated: 16.09.2013	Adv. Lic. No. 0310151310 dated 01.08.2002	RLA F. No. 03/24/040/01444/AM02	

1.70 –

2.00 MM Thick (150 Sq. Meter)”.

Decision: A copy of Representation of firm was forwarded to D/o C&PC on 29.07.2013. The Committee noted that Export Product is relating to ‘Rubber Products’. Hence, it was decided to forward a copy of application to DIPP.

Deferred for three weeks.

Case No. A-116	MIL INDUSTRIES LTD.	HQ F. No. 01/87/162/00067/AM14/DES-VII	Status: Deferred
NC No.: 24/AM14 Dated: 16.09.2013	Adv. Lic. No. 0410139940 dated 25.09.2012	RLA F. No. 04/24/040/00110/AM13	

Request: Fixation of norms for the export product “(i) Rubber Compounded Sheet – Milgerlan Pre Vulcanised Butyl Rubber Sheet 5 MM Thick (480 Sq. Meter); (ii) Rubber Compounded Sheet – Milgerlan Pre Vulcanised Butyl Rubber Sheet 3 MM Thick (584 Sq. Meter); and (iii) PV Butyl Rubber Milgerlan Security Strip – 1.7MM Thick (72 Sq. Meter)”.

Decision: A copy of Representation of firm was forwarded to D/o C&PC on 29.07.2013. The Committee noted that Export Product is relating to ‘Rubber Products’. Hence, it was decided to forward a copy of application to DIPP.

Deferred for three weeks.

Case No. A-117	MIL INDUSTRIES LTD.	HQ F. No. 01/87/162/00068/AM14/DES-VII	Status: Deferred
NC No.: 24/AM14 Dated: 16.09.2013	Adv. Lic. No. 0410144157 dated 13.03.2013	RLA F. No. 04/24/040/00246/AM13	

Request: Fixation of norms for the export product “(i) Rubber Compounded Sheet – Milgerlan Pre

Vulcanised Butyl Rubber Sheet 5 MM Thick (480 Sq. Meter); (ii) Rubber Compounded Sheet – Milgerlan Pre Vulcanised Butyl Rubber Sheet 3 MM Thick (584 Sq. Meter); and (iii) PV Butyl Rubber Milgerlan Security Strip – 1.7MM Thick (72 Sq. Meter)”.

Decision: A copy of Representation of firm was forwarded to D/o C&PC on 29.07.2013. The Committee noted that Export Product is relating to ‘Rubber Products’. Hence, it was decided to forward a copy of application to DIPP.

Deferred for three weeks.

Case No. A-118	RAYCHEM RPG PVT. LTD.		Status: Deferred
NC No.: 24/AM14 Dated: 16.09.2013	HQ F. No. 01/87/162/00262/AM09/DES-VII	SEZ F. No. SEEPZ:EOU:12:2006-07:Vol.III	

Request: **Re-consideration of quantity of Import Items given by Norms Committee-7 in its Meeting No. 15/AM13 held on 11.07.2012.**

Decision: A D/L was issued to firm on 04.06.2013 for submission of certain information. In response to that D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 03.09.2013. Comments awaited from D/o C&PC.

Deferred for three weeks.

Case No. A-119	SHAILY ENGINEERING PLASTIC LTD.	HQ F. No. 01/87/050/00310/AM06/DES-VII	Status: Approved
NC No.: 24/AM14 Dated: 16.09.2013	Adv. Lic. No. 3410013652 dated 16.06.2005	RLA F. No. 34/24/040/00055/AM06	

Request: **Amendment in the description of Export Item and Import item.**

Decision: The Committee considered the request of firm and it was decided to amend the description of Export Product to read as “**Articles Made of Modified Polyphenylene Ether**” and Import Item to read as “**Glassfiber Reinforced Modified Polypropylene Ether Flame Retardant Compound**”.

Case No. A-120	INDIA GLYCOLS LTD.	HQ F. No. 01/87/050/00220/AM13/DES-VII	Status: Approved
NC No.: 24/AM14 Dated: 16.09.2013	Adv. Lic. No. 0510331901 dated 25.08.2012	RLA F. No. 05/23/040/00152/AM13	

Request: Enhancement in the quantity of Import Item No. 1 allowed by Norms Committee in its Meeting No. 35/AM13 held on 05.12.2012.

Decision: The Committee noted the norms fixed by NC in its Meeting No. 35/AM13 held on 05.12.2012 and considered the request of firm. It was decided to revise the norms as per written comments furnished by D/o C&PC vide their OM No. 46011/89-A/2007-PC.II dated 05.09.2013 and it was decided to revise. Accordingly, following adhoc norms are **approved**:

EXPORT ITEM			QTY	IMPORT ITEM	QTY
Polyethylene Polycol 1500 (Polymeg – 1500)		1 kg		1. Denatured Ethyl Alcohol	1.560 kg
				2. Diethylene Glycol	0.0750 kg
				3. Silver Catalyst	0.00029 kg
				4. Alumina Catalyst	0.00026 kg

Case No. A-121	INDIA GLYCOLS LTD.	HQ F. No. 01/87/050/00240/AM13/DES-VII	Status: Approved
NC No.: 24/AM14 Dated:	Adv. Lic. No.	RLA F. No.	

16.09.2013

0510334564 dated 13.09.2012

05/23/040/00190/AM13

Request: Enhancement in the quantity of Import Item No. 1 allowed by Norms Committee in its Meeting No. 38/AM13 held on 18.12.2012.

Decision: The Committee noted the norms fixed by NC in its Meeting No. 38/AM13 held on 18.12.2012 and considered the request of firm. It was decided to revise the norms as per written comments furnished by D/o C&PC vide their OM No. 46011/89-A/2007-PC.II dated 05.09.2013 and it was decided to revise. Accordingly, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyethylene Polycol 600 (Polymeg – 600)	1 kg	1. Denatured Ethyl Alcohol	1.379 kg
		2. Diethylene Glycol	0.185 kg
		3. Silver Catalyst	0.00029 kg
		4. Alumina Catalyst	0.00026 kg

Case No. A-122	BALKRISHNA INDUSTRIES LTD.	HQ F. No. 01/87/050/00231/AM12/DES-VII	Status: Deferred
NC No.: 24/AM14 Dated: 16.09.2013	Adv. Lic. No. 0310654775 dated 20.09.2011	RLA F. No. 03/94/040/00538/AM12	

Request: Amendment in the description of Export Product.

Decision: A D/L No. 12(7)/11-TSW dated 10.09.2013 was issued by DIPP to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.

Deferred for four weeks.

Case No. A-123	INDOFIL INDUSTRIES LTD.	HQ F. No. 01/87/050/00329/AM13/DES-VII	Status: Deferred
NC No.: 24/AM14 Dated: 16.09.2013	Adv. Lic. No. 0310712954 dated 17.10.2012	RLA F. No. 03/94/040/00585/AM13	

Request: Fixation of adhoc norms for the export product “Indofil AC – 2611 Acrylic Emulsion”

Decision: A copy of Representation of firm has been forwarded to D/o C&PC on 05.09.2013. Comments awaited from D/o C&PC.

Deferred for three weeks.

Case No. A-124	INDOFIL INDUSTRIES LTD.	HQ F. No. 01/87/050/00347/AM13/DES-VII	Status: Deferred
NC No.: 24/AM14 Dated: 16.09.2013	Adv. Lic. No. 0310714128 dated 01.11.2012	RLA F. No. 03/94/040/00659/AM13	

Request: Fixation of adhoc norms for the export product “Indofil K 125 PVC Additives”

Decision: A copy of Representation of firm has been forwarded to D/o C&PC on 05.09.2013. Comments awaited from D/o C&PC.

Deferred for three weeks.

Case No. A-125	KALPENA INDUSTRIES LTD.	HQ F. No. 01/87/050/00405/AM13/DES-VII	Status:
NC No.: 24/AM14 Dated: 16.09.2013	Adv. Lic. No. 0310717923 dated 21.12.2012	RLA F. No. 03/94/040/00774/AM13	Deferred

Request: Amendment in the description of Export Product.

Decision: A copy of Representation of firm has been forwarded to D/o C&PC on 05.09.2013. Comments awaited from D/o C&PC.

Deferred for three weeks.

Case No. A-126	RELIANCE INDUSTRIES LTD.	HQ F. No. 01/87/050/00464/AM13/DES-VII	Status:
NC No.: 24/AM14 Dated: 16.09.2013	Adv. Lic. No. 0310725898 dated 27.02.2013	RLA F. No. 03/95/040/00860/AM13	Approved

Request: Amendment in the description of Import Item No. 9 & 11.

Decision: The Committee considered the request of firm and on the basis of earlier comments furnished by D/o C&PC vide OM No. 46011/1/2013-PC.II dated 31.07.2013 following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyester (PET) Chips (High pressure moulding grade/Bottle grade)	1 MT	1. Reformate	0.816793 MT
		2. Acetic Acid	0.084800 MT
		3. Catalyst T8P	0.000084 MT
		4. Cobalt Acetate	0.001272 MT
		5. Manganese Acetate	0.003900 MT
		6. Hydro Bromic Acid	0.000339 MT

	7. Sodium Hydroxide	0.006784 MT
	8. Methanol	0.001950 MT
	9. Naphtha	0.558050 MT
	10. Isophthalic Acid	0.020000 MT
	11. Phosphoric Acid	0.000040 MT
	12. Antimony Trioxide	0.000340 MT
	13. Cobalt Acetate	0.000180 MT

Case No. A-127	RELIANCE INDUSTRIES LTD.	HQ F. No. 01/87/050/00468/AM13/DES-VII	Status: Approved
NC No.: 24/AM14 Dated: 16.09.2013	Adv. Lic. No. 0310725901 dated 27.02.2013	RLA F. No. 03/95/040/00894/AM13	

Request: **Amendment in the description of Import Item No. 9 & 11.**

Decision: The Committee considered the request of firm and on the basis of earlier comments furnished by D/o C&PC vide OM No. 46011/1/2013-PC.II dated 31.07.2013 following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyester (PET) Chips (High pressure moulding grade/Bottle grade)	1 MT	1. Reformate	0.816793 MT
		2. Acetic Acid	0.084800 MT
		3. Catalyst T8P	0.000084 MT
		4. Cobalt Acetate	0.001272 MT
		5. Manganese Acetate	0.003900 MT

	6. Hydro Bromic Acid	0.000339 MT
	7. Sodium Hydroxide	0.006784 MT
	8. Methanol	0.001950 MT
	9. Naphtha	0.558050 MT
	10. Isophthalic Acid	0.020000 MT
	11. Phosphoric Acid	0.000040 MT
	12. Antimony Trioxide	0.000340 MT
	13. Cobalt Acetate	0.000180 MT

ONLINE CASES

1	Case No.:18/19/87-ALC1/2013	Party Name:BOSTIK INDIA PRIVATE LIMITED	Meet No/Date:24/87-ALC1/2013 16.09.2013	Status: Deferred
	HQ File :01/87/050/00158/AM14/	RLA File :07/24/040/00395/AM10/	Lic.No/Date:0710075067 27.10.2010	Defer Date:09.10.2013
	Decision: RLA, Bangalore has been requested through e-mail on 05.09.2013 for furnishing application alongwith clarification for not forwarding the application even after a period of 3 years from the date of issue of the Advance Authorization. Application alongwith clarification awaited from RLA, Bangalore.			

2	Case No.:19/19/87-ALC1/2013	Party Name:BOSTIK INDIA PRIVATE LIMITED	Meet No/Date:24/87-ALC1/2013 16.09.2013	Status: Deferred
	HQ File :01/87/050/00159/AM14/	RLA File :07/24/040/00381/AM12/	Lic.No/Date:0710085038 28.12.2011	Defer Date:09.10.2013

Decision: RLA, Bangalore has been requested through e-mail on 05.09.2013 for furnishing application alongwith clarification for not forwarding the application even after a period of 3 years from the date of issue of the Advance Authorization. Application alongwith clarification awaited from RLA, Bangalore.

3	Case No.: 29/21/87-ALC1/2012	Party Name:MRC ICLEAN SYSTEMS PRIVATE LIMITED	Meet No/Date:24/87-ALC1/2013 16.09.2013	Status: Deferred
	HQ File :01/87/050/00171/AM13/	RLA File :09/24/040/00622/AM12/	Lic.No/Date:0910052053 04.04.2012	Defer Date:09.10.2013
	Decision: A D/L No. 46011/22/2012-PC.II dated 28.05.2013 was issued by D/o C&PC to firm. In response to that D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 03.06.2013. Comments awaited from D/o C&PC.			

Case No.:4/9/87-ALC1/2012		Party Name:G B RUBBER PRODUCTS		Meet No/Date:24/87-ALC1/2013 16.09.2013		Status: Approved		
HQ File :01/87/050/00075/AM13/		RLA File :31/83/040/00240/AM12/		Lic.No/Date:3110054372 22.05.2012		Defer Date:		
Application: Request is for adhoc norms for following:								
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)		
1	40169990	62/0- Other articles of vulcanised rubber other than hard rubber Other articles of vulcanised rubber other than hard rubber	7197440.000	Number	40572277.00	821301.00 US Dollars		
				Total	40,572,277.00	821,301.00		
Sl No	ITCHS	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF	Total exemption from	Limiting Factor (Value/Qty/Value)

	Code					(Currency)	Customs duty	Value & Qty
1	40024900	Natural Rubber Compound/ Relevant synthetic rubber Compounds C7T40	291.000	K.G	171,108.00	3,408.52 US Dollars	0.00	Value & Qty
2	40024900	Natural Rubber Compound/ Relevant synthetic rubber Compounds C6T40	260.000	K.G	174,720.00	3,480.47 US Dollars	0.00	Value & Qty
3	40027000	Natural Rubber Compound/ Relevant synthetic rubber Compounds E6T40	2470.000	K.G	916,370.00	18,254.38 US Dollars	0.00	Value & Qty
4	40027000	Natural Rubber Compound/ Relevant synthetic rubber Compounds E762A	950.000	K.G	337,820.00	6,729.48 US Dollars	0.00	Value & Qty
5	40027000	Natural Rubber Compound/ Relevant synthetic rubber Compounds E7T41	2240.000	K.G	975,296.00	19,428.21 US Dollars	0.00	Value & Qty
6	40027000	Natural Rubber Compound/ Relevant synthetic rubber Compounds E7T42	4006.000	K.G	2,041,457.00	40,666.49 US Dollars	0.00	Value & Qty
7	40027000	Natural Rubber Compound/ Relevant synthetic rubber Compounds E7T43	1341.000	K.G	828,137.14	16,496.76 US Dollars	0.00	Value & Qty
8	40027000	Natural Rubber Compound/ Relevant synthetic rubber Compounds E7T44	55.000	K.G	44,660.00	889.64 US Dollars	0.00	Value & Qty
9	40027000	Natural Rubber Compound/ Relevant synthetic rubber Compounds E8T40	259.000	K.G	109,505.20	2,181.37 US Dollars	0.00	Value & Qty
10	40027000	Natural Rubber Compound/ Relevant synthetic rubber Compounds EET40	475.000	K.G	192,850.00	3,841.63 US Dollars	0.00	Value & Qty
11	40025900	Natural Rubber Compound/ Relevant synthetic rubber Compounds H7T40	224.000	K.G	375,065.60	7,471.42 US Dollars	0.00	Value & Qty
12	40025900	Natural Rubber Compound/ Relevant synthetic rubber Compounds	45.000	K.G	83,790.00	1,669.12 US Dollars	0.00	Value & Qty

		<i>Natural Rubber Compound/ Relevant synthetic rubber Compounds</i>				<i>Dollars</i>		
		H7T42						
13	40025900	<i>Natural Rubber Compound/ Relevant synthetic rubber Compounds</i> N5T40	112.000	K.G	92,512.00	1,842.86 US Dollars	0.00	Value & Qty
14	40025900	<i>Natural Rubber Compound/ Relevant synthetic rubber Compounds</i> N6T40	85.000	K.G	89,726.00	1,787.37 US Dollars	0.00	Value & Qty
15	40025900	<i>Natural Rubber Compound/ Relevant synthetic rubber Compounds</i> N6T42	505.000	K.G	273,397.70	5,446.16 US Dollars	0.00	Value & Qty
16	40025900	<i>Natural Rubber Compound/ Relevant synthetic rubber Compounds</i> N762A	2688.000	K.G	1,381,094.40	27,511.84 US Dollars	0.00	Value & Qty
17	40025900	<i>Natural Rubber Compound/ Relevant synthetic rubber Compounds</i> N762B	47.000	K.G	49,218.40	980.44 US Dollars	0.00	Value & Qty
18	40025900	<i>Natural Rubber Compound/ Relevant synthetic rubber Compounds</i> N762C	213.000	K.G	202,477.80	4,033.42 US Dollars	0.00	Value & Qty
19	40025900	<i>Natural Rubber Compound/ Relevant synthetic rubber Compounds</i> N7T3G	202.000	K.G	88,516.40	1,763.27 US Dollars	0.00	Value & Qty
20	40025900	<i>Natural Rubber Compound/ Relevant synthetic rubber Compounds</i> N7T40	3848.000	K.G	1,982,489.60	39,491.82 US Dollars	0.00	Value & Qty
21	40025900	<i>Natural Rubber Compound/ Relevant synthetic rubber Compounds</i> N7T44	45.000	K.G	42,777.00	852.13 US Dollars	0.00	Value & Qty
22	40025900	<i>Natural Rubber Compound/ Relevant synthetic rubber Compounds</i> N862A	4258.000	K.G	2,187,760.40	43,580.88 US Dollars	0.00	Value & Qty
23	40025900	<i>Natural Rubber Compound/ Relevant synthetic rubber Compounds</i> N8T40	1051.000	K.G	665,072.80	13,248.46 US Dollars	0.00	Value & Qty
24	40025900	<i>Natural Rubber Compound/ Relevant synthetic rubber Compounds</i>	202.000	K.G	138,572.00	2,760.39 US Dollars	0.00	Value & Qty

						Dollars		
25	40028000	Natural Rubber Compound/ Relevant synthetic rubber Compounds V6T40	100.000	K.G	193,402.61	3,852.64 US Dollars	0.00	Value & Qty
26	40028000	Natural Rubber Compound/ Relevant synthetic rubber Compounds V8T40	2132.000	K.G	3,656,380.00	72,836.25 US Dollars	0.00	Value & Qty
27	40028000	Natural Rubber Compound/ Relevant synthetic rubber Compounds VCT41	149.000	K.G	305,390.40	6,083.47 US Dollars	0.00	Value & Qty
28	40025900	Natural Rubber Compound/ Relevant synthetic rubber Compounds N8T43	3251.000	K.G	2,043,484.31	40,706.86 US Dollars	0.00	Value & Qty
				Total	19,643,050.76	391,295.75		

Decision: According to DIPP letter dated 13.09.2013, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Other articles of vulcanised rubber other than hard rubber	7197440.000 Nos. (28,504.14 kgs)	1. Natural Rubber Compound/ Relevant synthetic rubber Compounds C7T40	291.00 kgs
		2. Natural Rubber Compound/ Relevant synthetic rubber Compounds C6T40	33.2 kgs
		3. Natural Rubber	

Compound/ synthetic Compounds E6T40	Relevant rubber	2361.52 kgs
4. Compound/ synthetic Compounds E762A	Natural Rubber Relevant rubber	912.22 kgs
5. Compound/ synthetic Compounds E7T41	Natural Rubber Relevant rubber	2240.00 kgs
6. Compound/ synthetic Compounds E7T42	Natural Rubber Relevant rubber	4006.00 kgs
7. Compound/ synthetic Compounds E7T43	Natural Rubber Relevant rubber	1341.00 kgs
8. Compound/ synthetic Compounds E7T44	Natural Rubber Relevant rubber	55.00 kgs

9. Natural Rubber Compound/ synthetic rubber Compounds E8T40	177.85 kgs
10. Natural Rubber Compound/ synthetic rubber Compounds EET40	475.000 kgs
11. Natural Rubber Compound/ synthetic rubber Compounds H7T40	81.74 kgs
12. Natural Rubber Compound/ synthetic rubber Compounds H7T42	45.00 kgs
13. Natural Rubber Compound/ synthetic rubber Compounds N5T40	112.00 kgs
14. Natural Rubber	

Compound/ synthetic Compounds N6T40	Relevant rubber	85.00 kgs
15. Compound/ synthetic Compounds N6T42	Natural Rubber Relevant rubber	505.00 kgs
16. Compound/ synthetic Compounds N762A	Natural Rubber Relevant rubber	1358.61 kgs
17. Compound/ synthetic Compounds N762B	Natural Rubber Relevant rubber	47.00 kgs
18. Compound/ synthetic Compounds N762C	Natural Rubber Relevant rubber	127.00 kgs
19. Compound/ synthetic Compounds N7T3G	Natural Rubber Relevant rubber	35.12 kgs

20.	Natural Rubber Compound/ synthetic Compounds N7T40	Relevant rubber	3848.00 kgs
21.	Natural Rubber Compound/ synthetic Compounds N7T44	Relevant rubber	7.14 kgs
22.	Natural Rubber Compound/ synthetic Compounds N862A	Relevant rubber	4221.452 kgs
23.	Natural Rubber Compound/ synthetic Compounds N8T40	Relevant rubber	346.70 kgs
24.	Natural Rubber Compound/ synthetic Compounds N9T40	Relevant rubber	176.46 kgs
25.	Natural Rubber		

		Compound/ synthetic Compounds V6T40	Relevant rubber	94.29 kgs
		26. Compound/ synthetic Compounds V8T40	Natural Rubber Relevant rubber	1923.52 kgs
		27. Compound/ synthetic Compounds VCT41	Natural Rubber Relevant rubber	149.00 kgs
		28. Compound/ synthetic Compounds N8T43	Natural Rubber Relevant rubber	3084.96 kgs

5	Case No.:3/35/87-ALC1/2012	Party Name:CATERPILLAR SIGNS PVT LTD	Meet No/Date:24/87-ALC1/2013 16.09.2013	Status: Deferred
	HQ File :01/87/050/00291/AM13/	RLA File :08/24/040/00118/AM13/	Lic.No/Date:0810113111 05.07.2012	Defer Date:09.10.2013

Decision: The Committee considered the reply furnished by the firm vide e-mail dated 21.05.2013 in response to D/L No. 46011/130/2012-PC.II dated 06.03.2013 and it was observed that the reply furnished by the firm is not proper. Hence, it was decided to call for point-wise specific reply from the firm in response to D/L No. 46011/130/2012-PC.II dated 06.03.2013.

6	Case No.:3/26/87-ALC1/2012	Party Name:PORUS LABORATORIES PVT LTD.	Meet No/Date:24/87-ALC1/2013 16.09.2013	Status: Deferred
	HQ File :01/87/050/00216/AM13/	RLA File :09/24/040/00178/AM13/	Lic.No/Date:0910053234 12.07.2012	Defer Date:09.10.2013
	Decision: A D/L No. 46011/106/2011-PC.II dated 04.07.2013 was issued by D/o C&PC to firm. In response to that D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 11.09.2013. Comments awaited from D/o C&PC.			

7	Case No.:4/33/87-ALC1/2012	Party Name:PORUS LABORATORIES PVT LTD.	Meet No/Date:24/87-ALC1/2013 16.09.2013	Status: Deferred
	HQ File :01/87/050/00274/AM13/	RLA File :09/24/040/00293/AM13/	Lic.No/Date:0910053844 17.09.2012	Defer Date:16.10.2013
	Decision: A D/L No. 46011/106/2011-PC.II dated 04.07.2013 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 30.07.2013 giving 15 days time for submission of information. Reply still awaited from the firm. Hence, the Committee decided to issue Final Reminder to firm giving 15 days time to furnish reply. In case the reply is not received within the stipulated period, the Committee would be constrained to reject the case with direction to firm to pay the Customs duty and applicable interest for regularization of the licence.			

8	Case No.:5/33/87-ALC1/2012	Party Name:MRC ICLEAN SYSTEMS PRIVATE LIMITED	Meet No/Date:24/87-ALC1/2013 16.09.2013	Status: Deferred
	HQ File :01/87/050/00275/AM13/	RLA File :09/24/040/00305/AM13/	Lic.No/Date:0910053849 18.09.2012	Defer Date:09.10.2013

Decision: A D/L No. 46011/22/2012-PC.II dated 28.05.2013 was issued by D/o C&PC to firm. In response to that D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 26.08.2013. Comments awaited from D/o C&PC.

9	Case No.:13/37/87-ALC1/2012	Party Name:MRC ICLEAN SYSTEMS PRIVATE LIMITED	Meet No/Date:24/87-ALC1/2013 16.09.2013	Status: Deferred
	HQ File :01/87/050/00311/AM13/	RLA File :09/24/040/00323/AM13/	Lic.No/Date:0910054015 10.10.2012	Defer Date:09.10.2013
	Decision: A D/L No. 46011/22/2012-PC.II dated 28.05.2013 was issued by D/o C&PC to firm. In response to that D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 26.08.2013. Comments awaited from D/o C&PC.			

10	Case No.:1/34/87-ALC1/2012	Party Name:CATERPILLAR SIGNS PVT LTD	Meet No/Date:24/87-ALC1/2013 16.09.2013	Status: Deferred
	HQ File :01/87/050/00279/AM13/	RLA File :08/24/040/00277/AM13/	Lic.No/Date:0810116195 07.11.2012	Defer Date:16.10.2013
	Decision: The Committee considered the reply furnished by the firm vide e-mail dated 21.05.2013 in response to D/L No. 46011/130/2012-PC.II dated 06.03.2013 and it was observed that the reply furnished by the firm is not proper. Hence, it was decided to call for point-wise specific reply from the firm in response to D/L No. 46011/130/2012-PC.II dated 06.03.2013.			

11	Case No.:5/42/87-ALC1/2012	Party Name:POWER ADDITIVES.	Meet No/Date:24/87-ALC1/2013 16.09.2013	Status: Deferred
	HQ File :01/87/050/00353/AM13/	RLA File :03/95/040/00689/AM13/	Lic.No/Date:0310717137 13.12.2012	Defer Date:02.10.2013
	Decision: A D/L No. 46011/05/2013-PC.II dated 13.02.2013 was issued by D/o C&PC to firm. In response to that D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 20.03.2013. Comments awaited from D/o			

12	Case No.:3/45/87-ALC1/2012	Party Name:POSITIVE PACKAGING INDUSTRIES LIMITED	Meet No/Date:24/87-ALC1/2013 16.09.2013	Status: Deferred
	HQ File :01/87/050/00398/AM13/	RLA File :03/95/040/00793/AM13/	Lic.No/Date:0310719756 08.01.2013	Defer Date:09.10.2013
	Decision: A D/L No. 46011/11/2013-PC.II dated 30.08.2013 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

13	Case No.:4/45/87-ALC1/2012	Party Name:POSITIVE PACKAGING INDUSTRIES LIMITED	Meet No/Date:24/87-ALC1/2013 16.09.2013	Status: Deferred
	HQ File :01/87/050/00399/AM13/	RLA File :03/95/040/00794/AM13/	Lic.No/Date:0310719764 08.01.2013	Defer Date:09.10.2013
	Decision: A D/L No. 46011/11/2013-PC.II dated 30.08.2013 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

	Case No.:8/44/87-ALC1/2012		Party Name:WEILBURGER COATINGS (INDIA) PRIVATE LIMITED		Meet No/Date:24/87-ALC1/2013 16.09.2013		Status: Rejected																			
	HQ File :01/87/050/00366/AM13/		RLA File :02/24/040/00150/AM13/		Lic.No/Date:0210185310 10.01.2013		Defer Date:																			
Application: Request is for adhoc norms for following:																										
<table><tr><td>Sl.No.</td><td>ITCHS Code</td><td>EXPORT ITEM</td><td>Qty</td><td>UOM</td><td>FOB/FOR (Rs.)</td><td colspan="3">FOB/FOR (in Currency of realisation)</td></tr><tr><td>1</td><td>39046100</td><td>61/0- INDUSTRIAL AND ENGINEERING FINISHES BASED ON POLYTETRAFLUOROETHYLENE-BASE COAT - 705427</td><td>800.000</td><td>K.G</td><td>518400.00</td><td colspan="3">9600.00 US Dollars</td></tr></table>									Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)			1	39046100	61/0- INDUSTRIAL AND ENGINEERING FINISHES BASED ON POLYTETRAFLUOROETHYLENE-BASE COAT - 705427	800.000	K.G	518400.00	9600.00 US Dollars		
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)																				
1	39046100	61/0- INDUSTRIAL AND ENGINEERING FINISHES BASED ON POLYTETRAFLUOROETHYLENE-BASE COAT - 705427	800.000	K.G	518400.00	9600.00 US Dollars																				

2	39046100	61/0- INDUSTRIAL AND ENGINEERING FINISHES BASED ON POLYTETRAFLUOROETHYLENE -MID COAT-705428	1800.000	K. G	1184598.00	21937.00 US Dollars
3	39046100	61/0- INDUSTRIAL AND ENGINEERING FINISHES BASED ON POLYTETRAFLUOROETHYLENE-TOP COAT -705761	600.000	K. G	394902.00	7313.00 US Dollars
4	39046100	61/0- INDUSTRIAL AND ENGINEERING FINISHES BASED ON PTFE-HMT BLACK	900.000	K. G	510300.00	9450.00 US Dollars
5	39046100	61/0- INDUSTRIAL AND ENGINEERING FINISHES BASED ON PTFE-HMT GREY	600.000	K. G	340200.00	6300.00 US Dollars
6	39046100	61/0- INDUSTRIAL AND ENGINEERING FINISHES BASED ON PTFE-RED	300.000	K. G	170100.00	3150.00 US Dollars
				Total	3,118,500.00	57,750.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	32100090	Greblon PAI Resin Solution	340.450	K. G	135,840.00	2,383.00 US Dollars	35,114.00	Value & Qty
2	39046100	Dyneon TF 5050 Z	167.240	K. G	101,859.00	1,787.00 US Dollars	26,330.00	Value & Qty
3	39046100	Dyneon TF 5035 Z	1130.220	K. G	502,512.00	8,816.00 US Dollars	129,899.00	Value & Qty
4	39046100	Dyneon TF 5035 Z	425.250	K. G	189,069.00	3,317.00 US Dollars	48,874.00	Value & Qty
5	39100010	HTL-3	576.260	K. G	262,770.00	4,610.00 US Dollars	67,926.00	Value & Qty
6	39100010	HTL-3	428.900	K. G	195,567.00	3,431.00 US Dollars	50,554.00	Value & Qty
7	39100010	HTL-3	217.949	K. G	99,408.00	1,744.00 US Dollars	25,696.00	Value & Qty
				Total	1,487,025.00	26,088.00		

Decision: A D/L No. 46011/47/2011-PC.II dated 06.03.2013 was issued by D/o C&PC to firm. This was followed by Reminders from DGFT on 26.04.2013, 04.06.2013 and 10.07.2013 (Final Reminder) giving 15 days time for submission of information. It was observed that the firm failed to furnish information despite repeated reminders to them, hence the Committee decided to **reject** the case. The Committee also decided to direct RLA not to issue further advance authorizations for the above export product till further directions from this office.

15	Case No.:6/47/87-ALC1/2012	Party Name:SAGAR POLYMERS,(UNIT-I)	Meet No/Date:24/87-ALC1/2013 16.09.2013	Status: Deferred
	HQ File :01/87/050/00418/AM13/	RLA File :24/24/040/00020/AM13/	Lic.No/Date:2410038046 29.01.2013	Defer Date:09.10.2013
	Decision: A D/L No. 46011/50/2013-PC.II dated 28.06.2013 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 30.07.2013 giving 15 days time for submission of information. Reply still awaited from the firm. Hence, the Committee decided to issue Final Reminder to firm giving 15 days time to furnish reply. In case the reply is not received within the stipulated period, the Committee would be constrained to reject the case with direction to firm to pay the Customs duty and applicable interest for regularization of the licence.			

16	Case No.:4/47/87-ALC1/2012	Party Name:ALP OVERSEAS PVT.LTD.	Meet No/Date:24/87-ALC1/2013 16.09.2013	Status: Deferred
	HQ File :01/87/050/00416/AM13/	RLA File :05/23/040/00421/AM13/	Lic.No/Date:0510344751 04.02.2013	Defer Date:02.10.2013
	Decision: A D/L No. 46011/26/2013-PC.II dated 18.04.2013 was issued by D/o C&PC to firm. In response to that D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 26.08.2013. Comments awaited from D/o C&PC.			

17	Case No.:23/7/87-ALC1/2013	Party Name:BUILDMET FIBRES PVT LTD.,	Meet No/Date:24/87-ALC1/2013 16.09.2013	Status: Deferred
	HQ File :01/87/050/00035/AM14/	RLA File :07/24/040/00470/AM13/	Lic.No/Date:0710093568 07.02.2013	Defer Date:16.10.2013
	Decision: A D/L No. 46011/47/2013-PC.II dated 12.06.2013 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 01.07.2013 giving 15 days time for submission of information. Reply still awaited from the firm. Hence, the Committee decided to issue Final Reminder to firm giving 15 days time to furnish reply. In case the reply is not received within the stipulated period, the Committee would be constrained to reject the case with direction to firm to pay the Customs duty and applicable interest for regularization of the licence.			

	Case No.:5/2/87-ALC1/2013	Party Name:SOLTEX PETRO PRODUCTS	Meet No/Date:24/87-ALC1/2013	Status: Deferred
--	----------------------------------	----------------------------------	------------------------------	-------------------------

18		LTD.	16.09.2013	
	HQ File :01/87/050/00001/AM14/	RLA File :03/95/040/00928/AM13/	Lic.No/Date:0310726118 28.02.2013	Defer Date:09.10.2013
	Decision: A D/L No. 46011/40/2013-PC.II dated 28.05.2013 was issued by D/o C&PC to firm. In response to that D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 30.07.2013. Comments awaited from D/o C&PC.			

19

Case No.:7/2/87-ALC1/2013		Party Name:VINYL TUBES PVT.LTD.,		Meet No/Date:24/87-ALC1/2013 16.09.2013		Status: Rejected		
HQ File :01/87/050/00003/AM14/		RLA File :05/24/040/00453/AM13/		Lic.No/Date:0510348870 12.03.2013		Defer Date:		
Application: Request is for adhoc norms for following:								
Sl.No.	ITCHS Code	EXPORT ITEM			Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	39172390	63/0- PVC RISER MAIN PIPE WITH NITRILE RUBBER FITTING FOR HANDPUMP : PVC RISER PIPE OF DIFFERENT SIZES, THICKNESS,LENGTH,AND PRESSURE			191370.000	K.G	16809940.00	306192.00 US Dollars
						Total	16,809,940.00	306,192.00
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	39042110	PVC RESIN	180845.000	K.G	10,850,700.00	197,644.80 US Dollars	2,929,689.00	Qty
2	28230010	TITANIUM DIOXIDE	1915.000	K.G	478,750.00	8,720.40 US Dollars	129,262.00	Qty

				Total	11,329,450.00	206,365.20		
Decision: A D/L No. 46011/39/2013-PC.II dated 28.05.2013 was issued by D/o C&PC to firm. This was followed by Reminders from DGFT on 04.06.2013 and 12.07.2013 (Final Reminder) giving 15 days time for submission of information. It was observed that the firm failed to furnish information despite repeated reminders to them, hence the Committee decided to reject the case. The Committee also decided to direct RLA not to issue further advance authorizations for the above export product till further directions from this office.								

20	Case No.:25/7/87-ALC1/2013	Party Name:PLATINIUM TIE-UP PVT. LTD.	Meet No/Date:24/87-ALC1/2013 16.09.2013	Status: Deferred
	HQ File :01/87/050/00037/AM14/	RLA File :08/24/040/00448/AM13/	Lic.No/Date:0810119577 20.03.2013	Defer Date:09.10.2013
	Decision: A D/L No. 46011/46/2013-PC.II dated 28.06.2013 was issued by D/o C&PC to firm. In response to that D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 29.08.2013. Comments awaited from D/o C&PC.			

21	Case No.:13/7/87-ALC1/2013	Party Name:POWER ADDITIVES.	Meet No/Date:24/87-ALC1/2013 16.09.2013	Status: Deferred
	HQ File :01/87/050/00025/AM14/	RLA File :03/95/040/00015/AM14/	Lic.No/Date:0310730771 08.04.2013	Defer Date:16.10.2013
	Decision: A D/L No. 46011/05/2013-PC.II dated 12.06.2013 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 01.07.2013 giving 15 days time for submission of information. Reply still awaited from the firm. Hence, the Committee decided to issue Final Reminder to firm giving 15 days time to furnish reply. In case the reply is not received within the stipulated period, the Committee would be constrained to reject the case with direction to firm to pay the Customs duty and applicable interest for regularization of the licence.			

22	Case No.: 33/7/87-ALC1/2013	Party Name:GUJARAT FLUORO CHEMICALS LTD	Meet No/Date:24/87-ALC1/2013 16.09.2013	Status: Deferred
	HQ File :01/87/050/00045/AM14/	RLA File :34/24/040/00004/AM14/	Lic.No/Date:3410036614 09.04.2013	Defer Date:16.10.2013
	Decision: A D/L No. 46011/1/2008-PC.II dated 04.07.2013 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 30.07.2013 giving 15 days time for submission of information. Reply still awaited from the firm. Hence, the Committee decided to issue Final Reminder to firm giving 15 days time to furnish reply. In case the reply is not received within the stipulated period, the Committee would be constrained to reject the case with direction to firm to pay the Customs duty and applicable interest for regularization of the licence.			

23	Case No.: 31/7/87-ALC1/2013	Party Name:K.R.T. POLYMERS,	Meet No/Date:24/87-ALC1/2013 16.09.2013	Status: Deferred
	HQ File :01/87/050/00043/AM14/	RLA File :32/24/040/00001/AM14/	Lic.No/Date:3210062205 11.04.2013	Defer Date:09.10.2013
	Decision: A D/L No. 46011/48/2012-PC.II dated 12.06.2013 was issued by D/o C&PC to firm. In response to that D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 09.09.2013. Comments awaited from D/o C&PC.			

24	Case No.: 11/19/87-ALC1/2013	Party Name:NILKAMAL LTD	Meet No/Date:24/87-ALC1/2013 16.09.2013	Status: Deferred
	HQ File :01/87/050/00151/AM14/	RLA File :03/95/040/00019/AM14/	Lic.No/Date:0310731250 15.04.2013	Defer Date:02.10.2013
	Decision: Zonal Jt. DGFT, Mumbai has been requested through e-mail on 05.09.2013 for furnishing application expeditiously. Application awaited from RLA, Mumbai.			

25	Case No.:2/10/87-ALC1/2013	Party Name:RUCHI ORGANICS LTD.	Meet No/Date:24/87-ALC1/2013 16.09.2013	Status: Deferred
	HQ File :01/87/050/00063/AM14/	RLA File :06/24/040/00004/AM14/	Lic.No/Date:0610031864 07.05.2013	Defer Date:16.10.2013
	Decision: A D/L No. 46011/54/2013-PC.II dated 08.07.2013 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 30.07.2013 giving 15 days time for submission of information. Reply still awaited from the firm. Hence, the Committee decided to issue Final Reminder to firm giving 15 days time to furnish reply. In case the reply is not received within the stipulated period, the Committee would be constrained to reject the case with direction to firm to pay the Customs duty and applicable interest for regularization of the licence.			

26	Case No.:10/14/87-ALC1/2013	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:24/87-ALC1/2013 16.09.2013	Status: Deferred
	HQ File :01/87/050/00093/AM14/	RLA File :03/95/040/00105/AM14/	Lic.No/Date:0310734080 13.05.2013	Defer Date:09.10.2013
	Decision: A copy of application has been forwarded to DIPP on 30.08.2013. Comments awaited from DIPP.			

Case No.:16/19/87-ALC1/2013		Party Name:S.KANT HEALTHCARE LTD.		Meet No/Date:24/87-ALC1/2013 16.09.2013		Status: Transferred to Different Section																	
HQ File :01/87/050/00156/AM14/		RLA File :03/95/040/00707/AM13/		Lic.No/Date:0310734894 20.05.2013		Defer Date:																	
Application: Request is for adhoc norms for following: <table><tr><th>Sl.No.</th><th>ITCHS Code</th><th>EXPORT ITEM</th><th>Qty</th><th>UOM</th><th>FOB/FOR (Rs.)</th><th colspan="2">FOB/FOR (in Currency of realisation)</th></tr><tr><td>1</td><td>39329900</td><td>62/0- DI HYDRO ARTEMISININ</td><td>364.000</td><td>K.G</td><td>9111648.00</td><td colspan="2">162708.00 US Dollars</td></tr></table>								Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)		1	39329900	62/0- DI HYDRO ARTEMISININ	364.000	K.G	9111648.00	162708.00 US Dollars	
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)																	
1	39329900	62/0- DI HYDRO ARTEMISININ	364.000	K.G	9111648.00	162708.00 US Dollars																	

27

2	29392190	62/0- ARTESUNATE	225.000	K.G	4536000.00	81000.00 US Dollars
3	29420090	62/0- ARTEMETHER	268.000	K.G	9079840.00	162140.00 US Dollars
				Total	22,727,488.00	405,848.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	29419090	ARTEMISININ	400.000	K.G	7,840,000.00	140,000.00 US Dollars	2,080,000.00	Value & Qty
2	29419090	ARTIMISININ	200.000	K.G	3,920,000.00	70,000.00 US Dollars	1,040,000.00	Value & Qty
3	29419090	ARTEMISININ	400.000	K.G	7,840,000.00	140,000.00 US Dollars	2,080,000.00	Value & Qty
				Total	19,600,000.00	350,000.00		

Decision: The Committee considered the case of the firm for fixation of the input output norms under Para 4.7 of HBP (Vol.1) and it was noted that the ITC HS Code of Export Product No. 2 and 3 is 29. However, the ITC HS Code of Export Product No. 1 was wrongly indicated as 39, it should be 29. Further it was noted that the Export Products are related to Pharmaceutical. Accordingly, it was decided to **transfer the case to Norms Committee – III.**

28

Case No.:11/24/87-ALC1/2013	Party Name:MPD INDUSTRIES PVT. LTD.,	Meet No/Date:24/87-ALC1/2013 16.09.2013	Status: Deferred
HQ File :01/87/050/00198/AM14/	RLA File :56/24/040/00030/AM13/	Lic.No/Date:5610002192 23.05.2013	Defer Date:09.10.2013
Decision: A copy of application has been forwarded to D/o C&PC on 06.09.2013. Comments awaited from D/o C&PC.			

29

Case No.:22/17/87-ALC1/2013	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:24/87-ALC1/2013 16.09.2013	Status: Deferred
HQ File :01/87/050/00129/AM14/	RLA File :08/24/040/00097/AM14/	Lic.No/Date:0810121914	Defer Date:09.10.2013

13.06.2013

Decision: A copy of application has been forwarded to D/o C&PC on 23.07.2013. Comments awaited from D/o C&PC.

30	Case No.:2/17/87-ALC1/2013	Party Name:PHOENIX CONVEYOR BELT INDIA PRIVATE LIMITED	Meet No/Date:24/87-ALC1/2013 16.09.2013	Status: Deferred
	HQ File :01/87/050/00109/AM14/	RLA File :02/24/040/00026/AM14/	Lic.No/Date:0210190724 14.06.2013	Defer Date:09.10.2013
	Decision: A D/L was issued by DIPP to firm on 22.08.2013. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

31	Case No.:5/17/87-ALC1/2013	Party Name:KUSHAL KR.ROYCHOWDHURY	Meet No/Date:24/87-ALC1/2013 16.09.2013	Status: Deferred
	HQ File :01/87/050/00112/AM14/	RLA File :02/24/040/00034/AM14/	Lic.No/Date:0210190763 17.06.2013	Defer Date:09.10.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 23.07.2013. Comments awaited from D/o C&PC.			

32	Case No.:12/17/87-ALC1/2013	Party Name:VIKAS GLOBALONE LIMITED	Meet No/Date:24/87-ALC1/2013 16.09.2013	Status: Deferred
	HQ File :01/87/050/00119/AM14/	RLA File :05/24/040/00080/AM14/	Lic.No/Date:0510357437 18.06.2013	Defer Date:09.10.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 23.07.2013. Comments awaited from D/o C&PC.			

33	Case No.:13/17/87-ALC1/2013	Party Name:PRECISION MOULDS AND DIES	Meet No/Date:24/87-ALC1/2013 16.09.2013	Status: Deferred
	HQ File :01/87/050/00120/AM14/	RLA File :05/24/040/00095/AM14/	Lic.No/Date:0510357849 21.06.2013	Defer Date:02.10.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 23.07.2013. Comments awaited from D/o C&PC.			

34	Case No.:22/14/87-ALC1/2013	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:24/87-ALC1/2013 16.09.2013	Status: Deferred
	HQ File :01/87/050/00105/AM14/	RLA File :09/24/040/00098/AM14/	Lic.No/Date:0910056446 25.06.2013	Defer Date:09.10.2013
	Decision: RLA, Hyderabad has been requested through e-mail on 05.09.2013 for furnishing application expeditiously. However, application awaited from RLA, Mumbai. Hence, it was decided to issue Reminder to RLA, Hyderabad for furnishing application expeditiously.			

35	Case No.:11/17/87-ALC1/2013	Party Name:ARJAN IMPEX PVT.LTD.	Meet No/Date:24/87-ALC1/2013 16.09.2013	Status: Deferred
	HQ File :01/87/050/00118/AM14/	RLA File :05/23/040/00111/AM14/	Lic.No/Date:0510357979 25.06.2013	Defer Date:09.10.2013
	Decision: A copy of application has been forwarded to DIPP on 30.07.2013. Comments awaited from DIPP.			

36	Case No.:15/17/87-ALC1/2013	Party Name:PRECISION MOULDS & DIES PVT LTD	Meet No/Date:24/87-ALC1/2013 16.09.2013	Status: Deferred
	HQ File :01/87/050/00122/AM14/	RLA File :05/24/040/00105/AM14/	Lic.No/Date:0510358109 26.06.2013	Defer Date:02.10.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 23.07.2013. Comments awaited from D/o C&PC.			

37	Case No.:14/17/87-ALC1/2013	Party Name:SPERRY PLAST LTD.	Meet No/Date:24/87-ALC1/2013 16.09.2013	Status: Deferred
	HQ File :01/87/050/00121/AM14/	RLA File :05/24/040/00101/AM14/	Lic.No/Date:0510358222	Defer Date:09.10.2013

Decision: A copy of application has been forwarded to D/o C&PC on 23.07.2013. Comments awaited from D/o C&PC.

Case No.: 16/17/87-ALC1/2013	Party Name:SWASTIK POLYMERS	Meet No/Date:24/87-ALC1/2013 16.09.2013	Status: Approved
HQ File :01/87/050/00123/AM14/	RLA File :05/24/040/00109/AM14/	Lic.No/Date:0510358422 01.07.2013	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB/FOR (in Currency of realisation)</i>
1	39042290	62/0- PVC COMPOUND GRADE NO. RT-125(SHOE SOLE GRADE)	93.000	M.T	8916375.00	151125.00 US Dollars
				Total	8,916,375.00	151,125.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Total exemption from Customs duty</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39042110	PVC RESIN K.VALUE 65-68	55.800	M.T	3,456,810.00	58,590.00 US Dollars	902,608.00	Value & Qty
2	29173920	DI OCTYL PHTHALATE(D.O.P.)	30.690	M.T	3,259,278.00	55,242.00 US Dollars	851,030.00	Value & Qty
				Total	6,716,088.00	113,832.00		

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 8/87-ALC1/2012 dated 23.05.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Compound – Shoe Sole Grade No. RT-125	1 kg	1. PVC Resin	0.600 kg
		2. Dioctyl Phthalate	0.330 kg

39	Case No.: 27/17/87-ALC1/2013	Party Name:KHUSHBU SALES PVT. LTD.	Meet No/Date:24/87-ALC1/2013 16.09.2013	Status: Deferred
	HQ File :01/87/050/00134/AM14/	RLA File :08/24/040/00129/AM14/	Lic.No/Date:0810122410 01.07.2013	Defer Date:09.10.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 23.07.2013. Comments awaited from D/o C&PC.			

40	Case No.: 29/17/87-ALC1/2013	Party Name:VISION PRODUCTS (P) LTD	Meet No/Date:24/87-ALC1/2013 16.09.2013	Status: Deferred
	HQ File :01/87/050/00136/AM14/	RLA File :34/24/040/00049/AM14/	Lic.No/Date:3410037279 01.07.2013	Defer Date:09.10.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 23.07.2013. Comments awaited from D/o C&PC.			

41	Case No.: 26/17/87-ALC1/2013	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:24/87-ALC1/2013 16.09.2013	Status: Deferred
	HQ File :01/87/050/00133/AM14/	RLA File :08/24/040/00123/AM14/	Lic.No/Date:0810122483 02.07.2013	Defer Date:09.10.2013

Decision: A copy of application has been forwarded to D/o C&PC on 23.07.2013. Comments awaited from D/o C&PC.

42	Case No.: 30/17/87-ALC1/2013	Party Name:CH COMPONENT PVT. LTD.,	Meet No/Date:24/87-ALC1/2013 16.09.2013	Status: Deferred
	HQ File :01/87/050/00137/AM14/	RLA File :05/23/040/00126/AM14/	Lic.No/Date:0510358460 02.07.2013	Defer Date:09.10.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 23.07.2013. Comments awaited from D/o C&PC.			

43	Case No.: 32/17/87-ALC1/2013	Party Name:POLYFILL TECHNOLOGIES PVT LTD	Meet No/Date:24/87-ALC1/2013 16.09.2013	Status: Deferred
	HQ File :01/87/050/00139/AM14/	RLA File :34/24/040/00068/AM14/	Lic.No/Date:3410037332 03.07.2013	Defer Date:09.10.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 23.07.2013. Comments awaited from D/o C&PC.			

	Case No.:31/17/87-ALC1/2013		Party Name:SINGH PLASTICISERS & RESINS (I) PVT.LTD.		Meet No/Date:24/87-ALC1/2013 16.09.2013		Status: Approved																														
	HQ File :01/87/050/00138/AM14/		RLA File :05/24/040/00117/AM14/		Lic.No/Date:0510359123 08.07.2013		Defer Date:																														
	Application: Request is for adhoc norms for following: <table><tr><th>Sl.No.</th><th>ITCHS Code</th><th>EXPORT ITEM</th><th>Qty</th><th>UOM</th><th>FOB/FOR (Rs.)</th><th>FOB/FOR (in Currency of realisation)</th></tr><tr><td>1</td><td>39094090</td><td>62/0- POWERPLAST RFH RESIN</td><td>160000.000</td><td>K.G</td><td>57291200.00</td><td>976000.00 US Dollars</td></tr><tr><td></td><td></td><td></td><td></td><td>Total</td><td>57,291,200.00</td><td>976,000.00</td></tr></table> <table><tr><td></td><td>ITCHS</td><td></td><td></td><td></td><td></td><td></td><td>Total exemption from Customs</td><td>Limiting Factor</td></tr></table>								Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)	1	39094090	62/0- POWERPLAST RFH RESIN	160000.000	K.G	57291200.00	976000.00 US Dollars					Total	57,291,200.00	976,000.00		ITCHS						Total exemption from Customs
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)																															
1	39094090	62/0- POWERPLAST RFH RESIN	160000.000	K.G	57291200.00	976000.00 US Dollars																															
				Total	57,291,200.00	976,000.00																															
	ITCHS						Total exemption from Customs	Limiting Factor																													

44

Sl.No.	Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Exemption from Customs duty	(Value/Qty/Value & Qty)
1	29072100	RESORCINOL	151200.000	K.G	44,377,200.00	756,000.00 US Dollars	25.85	Value & Qty
2	29126000	PARA FORMALDEHYDE	35168.000	K.G	1,961,167.00	33,410.00 US Dollars	25.85	Value & Qty
				Total	46,338,367.00	789,410.00		

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 7/87-ALC1/2013 dated 15.05.2013, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Powerplast RHF Resin	1 kg	1. Resorcinol	0.945 kg
		2. Paraformaldehyde	0.2198 kg

45

Case No.:28/17/87-ALC1/2013	Party Name:VEEKAY POLYCOATS LTD.	Meet No/Date:24/87-ALC1/2013 16.09.2013	Status: Deferred
HQ File :01/87/050/00135/AM14/	RLA File :05/24/040/00106/AM14/	Lic.No/Date:0510359230 09.07.2013	Defer Date:09.10.2013
Decision: A copy of application has been forwarded to D/o C&PC on 23.07.2013. Comments awaited from D/o C&PC.			

46

Case No.:2/24/87-ALC1/2013	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:24/87-ALC1/2013 16.09.2013	Status: Deferred
HQ File :01/87/050/00189/AM14/	RLA File :03/94/040/00189/AM14/	Lic.No/Date:0310741197 11.07.2013	Defer Date:09.10.2013

Decision: A copy of application has been forwarded to D/o C&PC on 06.09.2013. Comments awaited from D/o C&PC.

47	Case No.:4/24/87-ALC1/2013	Party Name:BALKRISHNA INDUSTRIES LIMITED,	Meet No/Date:24/87-ALC1/2013 16.09.2013	Status: Deferred
	HQ File :01/87/050/00191/AM14/	RLA File :03/94/040/00325/AM14/	Lic.No/Date:0310742096 18.07.2013	Defer Date:09.10.2013
	Decision: A copy of application has been forwarded to DIPP on 06.09.2013. Comments awaited from DIPP.			

	Case No.:5/24/87-ALC1/2013	Party Name:BALKRISHNA INDUSTRIES LIMITED,	Meet No/Date:24/87-ALC1/2013 16.09.2013	Status: Approved		
	HQ File :01/87/050/00192/AM14/	RLA File :03/94/040/00326/AM14/	Lic.No/Date:0310742095 18.07.2013	Defer Date:		
	Application: Request is for adhoc norms for following:					
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	40112090	62/0- New Pneumatic Tyres of Rubber, of a kind used on buses or lorries : Other Nylon.	120000.000	K.G	24726000.00	408700.00 US Dollars
2	40114090	62/0- New Pneumatic Tyres of Rubber, of a kind used on motor cycles: Other Nylon.	60000.000	K.G	11663300.00	192800.00 US Dollars
3	40116100	62/0- New Pneumatic Tyres of Rubber, Other having a "herring-bone" or similar tread: Of a kind used on agricultural or forestry vehicles and machines, A. Nylon / Polyester.	3200000.000	K.G	625091800.00	10332100.00 US Dollars

4	40116100	62/0- New Pneumatic Tyres of Rubber, Other having a "herring-bone" or similar tread: Of a kind used on agricultural or forestry vehicles and machines, B. Polyester / Polyester Belt.	4035000.000	K.G	769790300.00	12723800.00 US Dollars
5	40116200	62/0- New Pneumatic Tyres of Rubber, Other having a "herring-bone" or similar tread : Of a kind used on construction or industrial handling vehicles and machines and having a rim size not exceeding 61 cm. (24") Nylon.	860000.000	K.G	173097500.00	2861100.00 US Dollars
6	40116300	62/0- New Pneumatic Tyres of Rubber, Other having a "herring-bone" or similar tread: Of a kind used on construction or industrial handling vehicles and machines and having a rim size exceeding 61 cm. (24") Nylon.	350000.000	K.G	68546000.00	1133000.00 US Dollars
7	40119200	62/0- New Pneumatic Tyres of Rubber, Other : Of a kind used on agricultural of forestry vehicles and machines Nylon.	1300000.000	K.G	258634700.00	4275000.00 US Dollars
8	40119300	62/0- New Pneumatic Tyres of Rubber, Other : Of a kind used on construction or industrial handling vehicles and machines and having a rim size not exceeding 61 cm. (24") A. Nylon	550000.000	K.G	113313600.00	1873000.00 US Dollars
9	40119400	62/0- New Pneumatic Tyres of Rubber, Other: Of a kind used on construction or industrial handling vehicles and machines and having a rim size exceeding 61 cm (24"), A. Nylon	800000.000	K.G	166855000.00	2757900.00 US Dollars
10	40129010	62/0- Solid tyre of Rubber, Other : for Motor vehicles Solid.	100000.000	K.G	22446200.00	371000.00 US Dollars
11	40131020	62/0- Inner Tubes, of Rubber, For Lorries and buses	10000.000	K.G	3483500.00	57600.00 US Dollars
12	40139030	62/0- Inner Tubes, of Rubber, For off the road vehicles, not elsewhere specified or included	25000.000	K.G	8706000.00	143900.00 US Dollars
				Total	2,246,353,900.00	37,129,900.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	40012100	NATURAL RUBBER	3966030.000	K.G	794,062,400.00	13,124,998.33 US Dollars	210,273,865.82	Qty

2	40022000	SYNTHETIC RUBBER : PBR	867847.500	K.G	152,461,600.00	2,520,026.42 US Dollars	41,487,929.84	Qty
3	40021990	SYNTHETIC RUBBER : SBR - 1502 / 1712 / 1723 / 1783	1391132.500	K.G	227,271,600.00	3,756,555.36 US Dollars	61,736,849.47	Qty
4	40023900	CHLORO BUTYL RUBBER	29385.000	K.G	9,244,500.00	152,801.66 US Dollars	1,955,252.26	Qty
5	40027000	EPDM RUBBER	2025.000	K.G	624,800.00	10,327.27 US Dollars	132,147.94	Qty
6	28030010	CARBON BLACK	3167962.500	K.G	264,533,200.00	4,372,449.59 US Dollars	113,867,641.38	Qty
7	59021010	NYLON TYRE CORD FABRIC (DIPPED)	640987.500	K.G	178,181,200.00	2,945,143.78 US Dollars	92,713,035.47	Qty
8	59022010	POLYESTER TYRE CORD FABRIC (DIPPED)	121050.000	K.G	25,632,300.00	423,674.38 US Dollars	3,621,821.26	Qty
9	73129000	BRASS COATED STEEL TYRE CORD (BREAKER AND BODY PLY)	80000.000	K.G	15,488,000.00	256,000.00 US Dollars	9,916,725.09	Qty
10	72173020	BEAD WIRE	352400.000	K.G	23,459,900.00	387,766.93 US Dollars	4,978,341.89	Qty
11	38123010	RUBBER CHEMICAL : ANTIOXIDANTS	188575.000	K.G	42,760,300.00	706,781.81 US Dollars	30,842,595.81	Qty
12	38121000	RUBBER CHEMICAL : ACCELERATOR	64777.500	K.G	13,740,900.00	227,122.30 US Dollars	7,891,520.00	Qty
13	38123090	RUBBER CHEMICAL : RETARDERS	16060.000	K.G	3,901,500.00	64,487.59 US Dollars	2,164,654.76	Qty
14	38122090	RUBBER CHEMICAL : MBTS	175.000	K.G	49,700.00	821.49 US Dollars	16,719.50	Qty
15	28170010	ZINC OXIDE	165275.000	K.G	21,107,200.00	348,879.33 US Dollars	7,939,260.44	Qty
16	38231119	MISCELLANEOUS CHEMICALS : STEARIC ACID	128532.500	K.G	9,331,500.00	154,239.64 US Dollars	7,662,526.09	Qty
17	27129010	MISCELLANEOUS CHEMICALS : MICROCRYSTALLINE WAX	109795.000	K.G	16,606,500.00	274,487.60 US Dollars	8,130,133.35	Qty
18	34031000	MISCELLANEOUS CHEMICALS : MOLIBD	56875.000	K.G	10,667,000.00	176,314.03 US Dollars	1,303,608.13	Qty

18	37051700	CHEMICALS : MOULD RELEASE AGENT	20075.000	K.G	10,007,000.00	Dollars	7,373,070.13	Qty
19	38249025	MISCELLANEOUS CHEMICALS : FILLER (PRECIPITATED SILICA)	27360.000	K.G	1,489,600.00	24,621.47 US Dollars	375,132.88	Qty
20	38122090	MISCELLANEOUS CHEMICALS : PLASTICISERS	495760.000	K.G	41,990,900.00	694,064.45 US Dollars	18,232,862.12	Qty
21	39111010	MISCELLANEOUS CHEMICALS : C. I. RESINS	140.000	K.G	29,700.00	490.91 US Dollars	9,510.06	Qty
22	38123030	INSOLUBLE SULPHUR	36930.000	K.G	4,468,700.00	73,862.80 US Dollars	513,541.31	Qty
23	84819090	BRASS VALVE OF RELEVANT SPECIFICATION AND SIZE	17500.000	Number	1,852,800.00	30,624.79 US Dollars	447,151.24	Qty
24	84819090	VALVE CORES OF RELEVANT SPECIFICATION AND SIZE	17500.000	Number	1,852,800.00	30,624.79 US Dollars	447,151.24	Qty
25	40169990	BLADDERS	2255.000	Number	11,152,900.00	184,345.41 US Dollars	3,249,994.99	Qty
				Total	1,871,961,500.00	30,941,512.13		

Decision: According to DIPP letter dated 16.09.2013, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. New Pneumatic Tyres of Rubber, of a kind used on buses or lorries: Other Nylon (Total Quantity to be exported 1,20,000.00 kgs)	100 kgs	1. Natural Rubber	42.000 kgs
		2. Synthetic Rubber : PBR	7.600 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	3.000 kgs
		4. Carbon Black	25.750 kgs
		5. Nylon Tyre Cord Fabric (Dipped)	11.250 kgs
		6. Bead Wire	4.000 kgs

		7. Rubber Chemical : Antioxidants	1.500 kgs
		8. Rubber Chemical : Accelerator	0.400 kgs
		9. Rubber Chemical : Retarders	0.100 kgs
		10. Zinc Oxide	1.250 kgs
		11. Miscellaneous Chemicals : Stearic Acid	1.150 kgs
		12. Miscellaneous Chemicals : Microcrystalline Wax	0.800 kgs
		13. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
		14. Miscellaneous Chemicals : Filler (Precipitated Silica)	0.250 kgs
		15. Miscellaneous Chemicals : Plasticisers	4.250 kgs
		16. Insoluble Sulphur	0.300 kgs
		17. Bladders	0.020 kgs
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals (S. No. 7, 8 and 9) and upto 5% of FOB value of exports in case of Miscellaneous Chemicals (S. No. 11 to 15)			
2. New Pneumatic Tyres of Rubber, of a kind used on motor cycles: Other Nylon (Total Quantity to be exported 60,000.00 kgs)	100 kgs	1. Natural Rubber	37.000 kgs
		2. Synthetic Rubber : PBR	6.000 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	14.000 kgs
		4. Carbon Black	25.750 kgs
		5. Nylon Tyre Cord Fabric	5.500 kgs

		(Dipped)	
		6. Bead Wire	2.000 kgs
		7. Rubber Chemical : Antioxidants	1.600 kgs
		8. Rubber Chemical : Accelerator	0.450 kgs
		9. Rubber Chemical : Retarders	0.100 kgs
		10. Zinc Oxide	1.250 kgs
		11. Miscellaneous Chemicals : Stearic Acid	1.150 kgs
		12. Miscellaneous Chemicals : Microcrystalline Wax	0.900 kgs
		13. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
		14. Miscellaneous Chemicals : Filler (Precipitated Silica)	2.000 kgs
		15. Miscellaneous Chemicals : Plasticisers	5.500 kgs
		16. Insoluble Sulphur	0.250 kgs
		17. Bladders	0.020 kgs
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals (S. No. 7, 8 and 9) and upto 5% of FOB value of exports in case of Miscellaneous Chemicals (S. No. 11 to 15)			
3. New Pneumatic Tyres of Rubber, Other having a “Herring Bone” or similar tread: Of a kind used on agricultural or forestry vehicles and	100 kgs	1. Natural Rubber	37.500 kgs
		2. Synthetic Rubber : PBR	3.800 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	14.200 kgs

of forestry vehicles and machines, A. Nylon / Polyester (Total Quantity to be exported 32,00,000.00 kgs)

4. Carbon Black	28.250 kgs
5. Nylon Tyre Cord Fabric (Dipped)	6.250 kgs
6. Bead Wire	3.000 kgs
7. Rubber Chemical : Antioxidants	1.500 kgs
8. Rubber Chemical : Accelerator	0.500 kgs
9. Rubber Chemical : Retarders	0.100 kgs
10. Zinc Oxide	1.500 kgs
11. Miscellaneous Chemicals : Stearic Acid	1.150 kgs
12. Miscellaneous Chemicals : Microcrystalline Wax	1.000 kgs
13. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
14. Miscellaneous Chemicals : Filler (Precipitated Silica)	0.100 kgs
15. Miscellaneous Chemicals : Plasticisers	4.600 kgs
16. Insoluble Sulphur	0.200 kgs
17. Bladders	0.020 kgs

Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals (S. No. 7, 8 and 9) and upto 5% of FOB value of exports in case of Miscellaneous Chemicals (S. No. 11 to 15)

4. New Pneumatic Tyres of Rubber, Other having a	100 kgs	1. Natural Rubber	29.000 kgs
		2. Synthetic Rubber : PBR	13.75 kgs

“Herring Bone” or similar tread:
Of a kind used on agricultural
or forestry vehicles and
machines, B. Nylon /
Polyester Belt (Total Quantity
to be exported 40,35,000.00
kgs)

3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	13.25 kgs
4. Carbon Black	28.25 kgs
5. Nylon Tyre Cord Fabric (Dipped)	2.25 kgs
6. Polyester Tyre Cord Fabric (Dipped)	3.00 kgs
7. Bead Wire	3.000 kgs
8. Rubber Chemical : Antioxidants	1.90 kgs
9. Rubber Chemical : Accelerator	0.75 kgs
10. Rubber Chemical : Retarders	0.20 kgs
11. Zinc Oxide	1.50 kgs
12. Miscellaneous Chemicals : Stearic Acid	1.15 kgs
13. Miscellaneous Chemicals : Microcrystalline Wax	1.00 kgs
14. Miscellaneous Chemicals : Mould Release Agent	0.50 kgs
15. Miscellaneous Chemicals : Filler (Precipitated Silica)	0.10 kgs
16. Miscellaneous Chemicals : Plasticisers	4.60 kgs
17. Insoluble Sulphur	0.50 kgs
18. Bladders	0.02 kgs

Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals (S. No. 8, 9 and 10) and upto 5% of FOB value of exports in case of Miscellaneous Chemicals (S. No. 12 to 16)

5. New Pneumatic Tyres of Rubber, Other having a "Herring Bone" or similar tread: Of a kind used on construction or industrial handling vehicles and machines and having a rim size not exceeding 61 cm. (24") Nylon. (Total Quantity to be exported 8,60,000.00 kgs)	100 kgs	1. Natural Rubber	41.800 kgs
		2. Synthetic Rubber : PBR	5.650 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	7.700 kgs
		4. Carbon Black	27.750 kgs
		5. Nylon Tyre Cord Fabric (Dipped)	8.000 kgs
		6. Bead Wire	3.000 kgs
		7. Rubber Chemical: Antioxidants	1.500 kgs
		8. Rubber Chemical : Accelerator	0.400 kgs
		9. Rubber Chemical : Retarders	0.100 kgs
		10. Zinc Oxide	1.250 kgs
		11. Miscellaneous Chemicals : Stearic Acid	1.100 kgs
		12. Miscellaneous Chemicals : Microcrystalline Wax	0.950 kgs
		13. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
		14. Miscellaneous Chemicals : Filler (Precipitated Silica)	0.500 kgs
		15. Miscellaneous Chemicals : Plasticisers	4.250 kgs

		16. Insoluble Sulphur	0.200 kgs
		17. Bladders	0.020 kgs
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals (S. No. 7, 8 and 9) and upto 5% of FOB value of exports in case of Miscellaneous Chemicals (S. No. 11 to 15)			
6. New Pneumatic Tyres of Rubber, Other having a “Herring Bone” or similar tread: Of a kind used on construction or industrial handling vehicles and machines and having a rim size exceeding 61 cm (24”) Nylon. (Total Quantity to be exported 3,50,000.00 kgs)	100 kgs	1. Natural Rubber	36.400 kgs
		2. Synthetic Rubber : PBR	3.550 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	13.750 kgs
		4. Carbon Black	29.250 kgs
		5. Nylon Tyre Cord Fabric (Dipped)	7.500 kgs
		6. Bead Wire	3.000 kgs
		7. Rubber Chemical : Antioxidants	1.500 kgs
		8. Rubber Chemical : Accelerator	0.450 kgs
		9. Rubber Chemical : Retarders	0.100 kgs
		10. Zinc Oxide	1.250 kgs
		11. Miscellaneous Chemicals : Stearic Acid	1.100 kgs
		12. Miscellaneous Chemicals : Microcrystalline Wax	1.150 kgs
		13. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
		14. Miscellaneous Chemicals :	4.250 kgs

		Plasticisers	
		15. Insoluble Sulphur	0.250 kgs
		16. Bladders	0.020 kgs
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals (S. No. 7, 8 and 9) and upto 5% of FOB value of exports in case of Miscellaneous Chemicals (S. No. 11 to 14)			
7. New Pneumatic Tyres of Rubber, Other: Of a kind used on agricultural or forestry vehicles and machines Nylon (Total Quantity to be exported 13,00,000.00 kgs)	100 kgs	1. Natural Rubber	34.500 kgs
		2. Synthetic Rubber : PBR	5.200 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	15.100 kgs
		4. Carbon Black	26.350 kgs
		5. Nylon Tyre Cord Fabric (Dipped)	8.700 kgs
		6. Bead Wire	4.000 kgs
		7. Rubber Chemical : Antioxidants	1.450 kgs
		8. Rubber Chemical : Accelerator	0.400 kgs
		9. Rubber Chemical : Retarders	0.150 kgs
		10. Zinc Oxide	1.500 kgs
		11. Miscellaneous Chemicals : Stearic Acid	1.000 kgs
		12. Miscellaneous Chemicals : Microcrystalline Wax	0.900 kgs
		13. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
		14. Miscellaneous Chemicals :	0.100 kgs

		Filler (Precipitated Silica)	
		15. Miscellaneous Chemicals : Plasticisers	4.100 kgs
		16. Insoluble Sulphur	0.250 kgs
		17. Bladders	0.020 kgs
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals (S. No. 7, 8 and 9) and upto 5% of FOB value of exports in case of Miscellaneous Chemicals (S. No. 11 to 15)			
8. New Pneumatic Tyres of Rubber, Other of a kind used on construction or industrial handling vehicles and machines and having a rim size not exceeding 61 cm (24") A Nylon. (Total Quantity to be exported 5,50,000.00 kgs)	100 kgs	1. Natural Rubber	47.800 kgs
		2. Synthetic Rubber : PBR	3.900 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	3.500 kgs
		4. Carbon Black	24.750 kgs
		5. Nylon Tyre Cord Fabric (Dipped)	9.500 kgs
		6. Bead Wire	3.600 kgs
		7. Rubber Chemical : Antioxidants	1.500 kgs
		8. Rubber Chemical : Accelerator	0.400 kgs
		9. Rubber Chemical : Retarders	0.100 kgs
		10. Zinc Oxide	1.250 kgs
		11. Miscellaneous Chemicals : Stearic Acid	1.150 kgs
		12. Miscellaneous Chemicals : Microcrystalline Wax	0.850 kgs
		13. Miscellaneous Chemicals :	0.500 kgs

		Mould Release Agent	
		14. Miscellaneous Chemicals : Filler (Precipitated Silica)	1.350 kgs
		14. Miscellaneous Chemicals : Plasticisers	3.650 kgs
		15. Insoluble Sulphur	0.200 kgs
		16. Bladders	0.020 kgs
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals (S. No. 7, 8 and 9) and upto 5% of FOB value of exports in case of Miscellaneous Chemicals (S. No. 11 to 15)			
9. New Pneumatic Tyres of Rubber, Other of a kind used on construction or industrial handling vehicles and machines and having a rim size exceeding 61 cm (24”) A Nylon. (Total Quantity to be exported 8,00,000.00 kgs)	100 kgs	1. Natural Rubber	34.000 kgs
		2. Synthetic Rubber : PBR	2.900 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	7.400 kgs
		4. Chloro Butyl Rubber	1.800 kgs
		5. Carbon Black	26.750 kgs
		6. Nylon Tyre Cord Fabric (Dipped)	9.000 kgs
		7. Brass Coated Steel Tyre Cord (Breaker and Body Ply)	10.000 kgs
		8. Bead Wire	2.500 kgs
		9. Rubber Chemical : Antioxidants	1.800 kgs
		10. Rubber Chemical : Accelerator	0.500 kgs
		11. Rubber Chemical : Retarders	0.050 kgs

		12. Zinc Oxide	1.250 kgs
		13. Miscellaneous Chemicals : Stearic Acid	1.150 kgs
		14. Miscellaneous Chemicals : Microcrystalline Wax	0.900 kgs
		15. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
		16. Miscellaneous Chemicals : Filler (Precipitated Silica)	0.700 kgs
		17. Miscellaneous Chemicals : Plasticisers	3.500 kgs
		18. Insoluble Sulphur	0.300 kgs
		19. Bladders	0.020 kgs
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals (S. No. 9, 10 and 11) and upto 5% of FOB value of exports in case of Miscellaneous Chemicals (S. No. 13 to 17)			
10. Solid Tyres of Rubber, Other: for Motor vehicles Solid (Total Quantity to be exported 1,00,000.00 kgs)	100 kgs	1. Natural Rubber	53.000 kgs
		2. Synthetic Rubber : PBR	5.450 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	1.000 kgs
		4. Carbon Black	33.000 kgs
		5. Nylon Tyre Cord Fabric (Dipped)	1.000 kgs
		6. Bead Wire	1.250 kgs
		7. Rubber Chemical : Antioxidants	1.500 kgs
		8. Rubber Chemical :	1.000 kgs

		Accelerator	
		9. Rubber Chemical : Retarders	0.500 kgs
		10. Zinc Oxide	3.000 kgs
		11. Miscellaneous Chemicals : Stearic Acid	1.250 kgs
		12. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
		13. Miscellaneous Chemicals : Plasticisers	1.750 kgs
		14. Insoluble Sulphur	0.500 kgs
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals (S. No. 7, 8 and 9) and upto 5% of FOB value of exports in case of Miscellaneous Chemicals (S. No. 11 to 13)			
11. Inner Tubes, of Rubber, For Lorries and buses (Total Quantity to be exported 10,000.00 kgs)	100 kgs	1. Chloro Butyl Rubber	43.600 kgs
		2. EPDM Rubber	5.000 kgs
		3. Carbon Black	31.500 kgs
		4. Rubber Chemical : Accelerator	1.000 kgs
		5. Rubber Chemical : MBTS	0.500 kgs
		6. Miscellaneous Chemicals : Stearic Acid	0.500 kgs
		7. Miscellaneous Chemicals : Microstalline Wax	0.500 kgs
		8. Miscellaneous Chemicals : C.I. Resins	0.400 kgs
		9. Brass Valve of Relevant Specification and Size	Net to Net

		10. Valve Cores of Relevant Specification and Size	Net to Net
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals (S. No. 4 and 5) and upto 5% of FOB value of exports in case of Miscellaneous Chemicals (S. No. 6 to 8)			
12. Inner Tubes, of Rubber, For off the road vehicles, not elsewhere specified or included (Total Quantity to be exported 25,000.00 kgs)	100 kgs	1. Chloro Butyl Rubber	42.500 kgs
		2. EPDM Rubber	6.100 kgs
		3. Carbon Black	31.500 kgs
		4. Rubber Chemical : Accelerator	1.000 kgs
		5. Rubber Chemical : MBTS	0.500 kgs
		6. Miscellaneous Chemicals : Stearic Acid	0.500 kgs
		7. Miscellaneous Chemicals : Microstalline Wax	0.500 kgs
		8. Miscellaneous Chemicals : C.I. Resins	0.400 kgs
		9. Brass Valve of Relevant Specification and Size	Net to Net
		10. Valve Cores of Relevant Specification and Size	Net to Net
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals (S. No. 4 and 5) and upto 5% of FOB value of exports in case of Miscellaneous Chemicals (S. No. 6 to 8)			

49	Case No.:1/24/87-ALC1/2013	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:24/87-ALC1/2013 16.09.2013	Status: Deferred
	HQ File :01/87/050/00188/AM14/	RLA File :03/94/040/00139/AM14/	Lic.No/Date:0310742387 22.07.2013	Defer Date: 09.10.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 06.09.2013. Comments awaited from D/o C&PC.			

50	Case No.:6/24/87-ALC1/2013	Party Name:BALKRISHNA INDUSTRIES LIMITED,	Meet No/Date:24/87-ALC1/2013 16.09.2013	Status: Deferred
	HQ File :01/87/050/00193/AM14/	RLA File :03/94/040/00334/AM14/	Lic.No/Date:0310742701 24.07.2013	Defer Date: 09.10.2013
	Decision: A copy of application has been forwarded to DIPP on 06.09.2013. Comments awaited from DIPP.			

	Case No.:7/24/87-ALC1/2013	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:24/87-ALC1/2013 16.09.2013	Status: Approved
	HQ File :01/87/050/00194/AM14/	RLA File :03/94/040/00341/AM14/	Lic.No/Date:0310743010 26.07.2013	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB/FOR (in Currency of realisation)</i>
1	39072090	62/0- EXAMOL QP 750 Polyether Polyol	16000.000	K.G	2380000.00	40000.00 US Dollars
				Total	2,380,000.00	40,000.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Total exemption from Customs duty</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	29102000	Propylene Oxide	13328.000	K.G	1,359,456.00	22,658.00 US Dollars	380,648.00	Qty
2	29212100	Ethylenediamine	3312.000	K.G	529,920.00	8,832.00 US Dollars	148,378.00	Qty
				Total	1,889,376.00	31,490.00		

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No.19/87-ALC1/2013 dated 20.08.2013, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Examol QP 750 Polyether Polyol	1 kg	1. Propylene Oxide	0.833 kg
		2. Ethylenediamine	0.207 kg

52	Case No.:3/24/87-ALC1/2013	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:24/87-ALC1/2013 16.09.2013	Status: Deferred
	HQ File :01/87/050/00190/AM14/	RLA File :03/94/040/00316/AM14/	Lic.No/Date:0310743438 30.07.2013	Defer Date: 09.10.2013

Decision: A copy of application has been forwarded to D/o C&PC on 06.09.2013. Comments awaited from D/o C&PC.

53	Case No.:8/24/87-ALC1/2013	Party Name:VULCAN COMPONENTS INDIA PVT.LTD.	Meet No/Date:24/87-ALC1/2013 16.09.2013	Status: Deferred
	HQ File :01/87/050/00195/AM14/	RLA File :03/95/040/00313/AM14/	Lic.No/Date:0310743577 31.07.2013	Defer Date: 09.10.2013
	Decision: A copy of application was forwarded to D/o C&PC on 06.09.2013. The Committee noted that Export Product is relating to Rubber Products. Hence, it was decided to forward a copy of application to DIPP.			

54	Case No.:9/24/87-ALC1/2013	Party Name:PARADISE POLYMERS LTD.,	Meet No/Date:24/87-ALC1/2013 16.09.2013	Status: Deferred
	HQ File :01/87/050/00196/AM14/	RLA File :03/95/040/00370/AM14/	Lic.No/Date:0310744316 06.08.2013	Defer Date: 09.10.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 06.09.2013. Comments awaited from D/o C&PC.			

55	Case No.:10/24/87-ALC1/2013	Party Name:ALUDECOR LAMINATION PVT. LTD.,	Meet No/Date:24/87-ALC1/2013 16.09.2013	Status: Deferred
	HQ File :01/87/050/00197/AM14/	RLA File :02/24/040/00059/AM14/	Lic.No/Date:0210193307 23.08.2013	Defer Date: 09.10.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 06.09.2013. Comments awaited from D/o C&PC.			

Meeting ended with thanks to Chair and all participants.
